

develop any of these ports as Centrally sponsored schemes during the Fourth Five Year Plan; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH):

(a) Orissa	2
Andhra Pradesh	7
Pondicherry	2
Tamil Nadu	12
Kerala	13
Mysore	21
Goa Administration	2
Maharashtra	49
Gujarat	50
Andaman and Nicobar Islands	15

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Total 173  
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(b) and (c). The executive responsibility for the development of minor ports vests in the State Governments concerned. Certain well-defined schemes concerning minor port developments will be included under Centrally Sponsored Schemes and will be eligible for Central assistance by way of long-term loans. It has recently been decided in consultation with the State Governments that one port in each State may be taken up for development under Centrally Sponsored Schemes, consistent with its traffic potential. The ports of Gopalpur or Chandbali in Orissa, Kakinada in Andhra Pradesh, Guddalore in Madras, Bepore in Kerala, Karwar in Mysore, Mirya Bay (Ratnagiri) in Maharashtra and Porbandar in Gujarat have been envisaged for this purpose. The details of the development schemes at these minor ports will be finalised in consultation with the respective State Governments.

#### Cochin Shipyard Project

676. SHRI HIMATSINGKA:  
SHRI S. K. TAPURIAH:  
SHRI P. C. ADICHAN:

SHRI VALMIKI CHOUDHARI:  
SHRI MANGALATHUMADAM:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) the progress so far made in the implementation of the Cochin Shipyard project;

(b) how far the project has already fallen behind, the original schedule;

(c) the steps being taken to complete the project, eliminating further delay; and

(d) by what time the project would be completed ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) to (d). The Government of India approved in August 1967 the Cochin Shipyard Project comprising a building dock for building bulk carriers of 66,000 DWT and a ship repair dock for repairs to ships up to 85,000 DWT at an estimated outlay of Rs. 36 crores with a foreign exchange component of Rs. 5 crores. In view of the modifications in the scope and size of the Project, M/s Mitsubishi Heavy Industries Ltd., were to prepare a Revised Project Report, for which a contract was concluded with them in July, 1968. Pending the receipt and approval of the Report by the Government, steps have been initiated to complete action on preparatory works like land and soil surveys, land acquisition, provision of water and power supply etc. for the project. A full time officer has also been appointed at the Project site. It is not possible at this stage to indicate the schedule of construction for the project.

#### Committee on Defections

677. SHRI HIMATSINGKA:  
SHRI S. K. TAPURIAH:  
SHRI P. C. ADICHAN:  
SHRI RAGHUVIR SINGH  
SHASTRI:  
SHRI RANJIT SINGH:  
SHRI BRJ BHUSHAN LAL:

SHRI SURAJ BHAN:  
SHRI JAGANNATH RAO  
JOSHI:

SHRI RAM GOPAL  
SHALWALE:  
SHRI ATAL BIHARI  
VAJPAYEE:

SHRI K. LAKKAPPA:  
SHRI YASHPAL SINGH:  
SHRI S. C. SAMANTA:  
SHRI PRAKASH VIR  
SHASTRI:

DR. SUSHILA NAYAR:  
SHRI A. SREEDHARAN:  
SHRI SITARAM KESRI:  
SHRI BAL RAJ MADHOK:  
SHRI HARDAYAL DEVGUN:  
SHRI D. C. SHARMA:  
SHRI BENI SHANKER  
SHARMA:

SHRI VALMIKI CHOUDHARY:  
SHRI SHIV KUMAR SHASTRI:  
SHRI SRADHAKAR  
SUPAKAR:  
SHRI VISHWA NATH  
PANDEY:

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the all-Party Committee on prevention of defections in legislatures has submitted its report, interim or final;

(b) if so, the precise suggestions made by the Committee and Government's reaction to each of them; and

(c) whether a copy of the report will be laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). A copy of the report of the Committee on Defections has been laid on the Table of the House on the 18th February, 1969. Government will decide on the further course of action in the light of the debate in the House regarding the report.

#### Committee on Students' Unrest

678. SHRI HIMATSINGKA:  
SHRI S. K. TAPURIAH:  
SHRI P. C. ADICHAN:  
SHRI VALMIKI CHOUDHARY:

Will the Minister of EDUCATION be pleased to state:

(a) whether Dr. Hare Krishna Mehtab had resigned from the Committee set up to inquire into the causes of students unrest;

(b) if so, the reasons assigned by Dr. Mehtab for his resignation and how far the grounds for resignation assigned by him were correct and maintainable; and

(c) the reasons for the delay in submission of the report by the Committee ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) It is not clear as to which Committee is being referred to in the question. The Government of India have no information about such a Committee of which Dr. Mehtab was a member. However the Government of Orissa have been requested to furnish the necessary information. Their reply is awaited.

(b) and (c). Do not arise.

#### Training in Catering Technology and Institutional Management

679. SHRI HIMATSINGKA:  
SHRI S. K. TAPURIAH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Indo-U. N. project is being launched for imparting training in catering technology and institutional management;

(b) if so, the salient features of the training project and the steps taken so far in that direction; and

(c) the assistance being rendered in that direction by the U. N. O. and Government's investment therein ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The Government of India have already launched a Project for imparting training in Catering Technology and